

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

DATE : 11.02.2019

Appeal No. 45 of 2019

Omkam Capital Markets Pvt. Ltd.  
(through its Authorized representative  
Mr. Sachin Garg)  
702-A, Arunachal Building,  
19, Barakhamba Road, Connaught Place,  
New Delhi - 110001.

..... Appellant

Versus

National Stock Exchange of India Ltd.  
Exchange Plaza, Bandra Kurla Complex,  
Bandra East, Mumbai - 400 051.

... Respondent

Ms. Rinku Valanju, Advocate with Mr. Ankit Jain, Advocate i/b R. V.  
Legal for the Appellant.

Mr. Sachin Chandarana, Advocate with Mr. Pranjal Krishna, Advocate i/b  
Manilal Kher Ambalal & Co. for the Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer  
Dr. C. K. G. Nair, Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. Considering the limited relief that was urged by the learned counsel  
for the appellant we dispose of the appeal directing that the decision of  
DAC shall not be given effect to till March 31, 2019.

2. Appeal is disposed of accordingly.

Sd/-  
Justice Tarun Agarwala  
Presiding Officer

Sd/-  
Dr. C. K. G. Nair  
Member

11.02.2019  
Prepared & Compared by  
PTM